

GOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
UNSTARRED QUESTION NO. 3046
TO BE ANSWERED ON 17.12.2015

Underground Coal Gasification

3046. SHRI KIRTI AZAD:

Will the **MINISTER OF COAL** be pleased to state:

- (a) whether there exists a policy for underground coal gasification;
- (b) if so, whether the Government has come up with a separate auction mechanism/policy for the auction of the said isolated coal and lignite blocks;
- (c) if so, the details thereof; and
- (d) the revenue likely to be generated through the auction of the said isolated coal and lignite blocks?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL,
POWER AND NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL)**

(a)to(d):Currently no policy for Underground Coal Gasification (UCG) is in place. However, Ministry of Coal has prepared a policy for development of Underground Coal Gasification for approval of the Government which is expected shortly.
